

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/2883/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
Presiding officer/Member,
M.A.C.T., Nalbari

Dated Guwahati the 18th August, 2020.

Sub: **Station leave permission.**

Ref:- Your letter No. MACT/N/209, dtd 17.08.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission from the morning to the evening on 20.08.2020, has been granted, subject to adherence to Lockdown protocols. The District and Sessions Judge, Nalbari and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

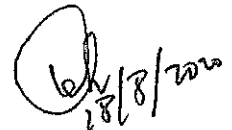
sd/-

2885 **JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-211/2013/2884-A, dated 18.8.2020

Copy to:

1. The District and Sessions Judge, Nalbari.
2. The Project Manager, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

